

DIVISION BENCH

O-201

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/579(KB)2017  
IA(I.B.C)/978(KB)2023, IA(I.B.C)/1306(KB)2023,  
IA(I.B.C)/697(KB)2023, IA(I.B.C)/833(KB)2023,  
IA(I.B.C)/688(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	ABHISHEK STOCK BROKING SERVICES PVT. LTD. VS SHREE GANESH JEWELLERY HOUSE LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Abhradip Maity, Adv. ] For CGST Authority

Ms.Rashmi Bothra,Adv. ] in IA 697/2023, and IA 833/2023

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **12/09/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member(Judicial)**